

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 41 of 2013

Dated : 25th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Bharat Sugar Mills & Anr. ... Appellant(s)

Versus

Bharat State Electricity Board & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Pankaj Bhagat
Mr. Mahesh Agarwal
Mr. Shishir Agarwal

Counsel for the Respondent(s) : Mr. Mohit Kumar Shah for R-1

ORDER

Heard the learned counsel for the respondent no.1.

The parties are directed to file their respective written submissions on or before 15th November, 2013 after serving copy on the other side.

Post the matter for rejoinder submissions by the appellant on **15th November, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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